

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-381/(ND)/2017

In the matter of :

Mr. Sreesh Asthana

.. PETITIONER

Vs.

Shree Bankey Behari Export Limited

.. RESPONDENT

SECTION :

Under Section 7 of IBC Code, 2016

Order delivered on 03.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Pankaj Bhagat, Advocate

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present.

In relation to substantiate the loan amount/debt of Rs.10 lakhs granted/claimed to have been given to the Corporate Debtor, a week's time is granted.

List on 12.10.2017.

Surjit
03.10.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)